

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO - 251
ANSWERED ON- 27/11/2024

MEASURES TO REDUCE ROAD ACCIDENTS IN TELANGANA

251. SHRI DAMODAR RAO DIVAKONDA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has assessed the effectiveness of current driving tests and training programs in Telangana and plans to introduce reforms that focus on preventing overspeeding and wrong-side driving, if so, the details thereof; and

(b) whether Government is collaborating with the Telangana Transport Department to establish a dedicated road safety department aimed at the more effective implementation of safety measures and reduction of road accidents, if so, the details thereof ?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) and (b) The Government vide GSR 394(E) dated 07.06.2021 inserted rules 31B to 31J under Central Motor Vehicles Rules, 1989 providing for establishment of Accredited Driver Training Centers for issue of Driving License based on an objective scientific process of testing skills, to make the driving training scientific and systematic, vest the accredited Driving Training Center with certain functions like testing of aspirants for issue of driving license. Further, Government issued guidelines on 02.08.2021 for Accreditation of Driving Training Centers for guidance of the States/UTs. The Government also administers a central sector scheme for setting up of Training Institutes in States/UTs for driving training in scientific and systematic manner. Three types of driving Training Institutes are set up under the scheme in States/UTs i.e. Institute of Driving Training & Research Institutes (IDTRs), Regional Driving Training Centres (RDTCs) and Driving Training Centres (DTCs). A total of 86 Driving Training Institutes (31 IDTRs, 14 RDTCs and 41 DTCs) have been sanctioned under the Scheme, which includes one IDTR and one DTC in State of Telengana.
